ITEM NO.301 (P.H.) COURT NO.7 SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
WRIT PETITION (CIVIL) NO(s). 79 OF 2005

OCCUPATIONAL HEALTH & SAFETY ASSOCIATION Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With office report)

Date: 15/01/2014 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s) Mr. Colin Gonsalves,Sr.Adv.
Mr. Divya Jyoti,Adv.
Ms. Jyoti Mendiratta,Adv.

For Respondent(s) Mr. P.P. Malhotra,ASG
Mrs. Kiran Bhardwaj,Adv.
Mr. N.K. Kaushal,Adv.
Mr. Gaurav Sharma,Adv.
Ms. Sushma Suri,Adv.
Mrs. Anil Katiyar,Adv.

Mr. V.K. Verma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Orders reserved.
Liberty is granted to the parties to file their short notes by 20.01.2014.

|(NARENDRA PRASAD) | |(RENUKA SADANA) |
|COURT MASTER | |COURT MASTER |